



GAHC010235792022

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THE GAUHATI HIGH COURT
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

Case No. : WP(C)/7600/2022

BINOD KARMAKAR AND 193 ORS
S/O BIKASH KARMAKAR, VILL AND P.O KHAIRABARI DIST- BARPETA
(ASSAM) PIN- 781315

2: BEAUTY DEVI
C/O LATE MANIK SARMA
VILL- MOLIA GAON P.O- DHEKIAL DIST- GOLAGHAT (ASSAM) PIN-785622

3: TANUSRI SHILL
S/O- DHANESH SHILL
VILL- KATONIGAON P.O- THELAMARA DIST- SONITPUR PIN-784149

4: ROFIQUL ISLAM
S/O- ABDUL KHALEK
VILL- BHASANIPARA P.O- JOYPUR BAZAR P.S- PANCHARATNA DIST-
GOALPARA PIN- 783129

5: AYUB ALI
S/O- SADULLAH MIAH
R/O- 1 NO. TUPAMARI P.O -TUPAMARI P.S-NAGARBERA DISTRICT-
KAMRUP ASSAM.

6: GEETANJALI BORA
C/O- SHRI JOY RAM BORA
R/O- NEW AMOLAPATTY M.G. ROAD DIST - NAGAON ASSAM

7: MONU MATI SONOWAL
W/O- ADITYA GOGOI
R/O- DIR PAI BISHNU PUR P. O- GERUKAMUKH P.S- GERUKAMUKH DIST -
DHEMAJI ASSAM.

8: SUMI BARMAN
W/O- DEEPJYOTI PATHAR
VILL- JAKHLIRPAR P.O- SIMLAGURI DIST.-BAKSA (ASSAM) PIN-781313



9: IBRAHIM ALI MOZUMDER
S/O - MOKBUL HUSSAIN MOZUMDER R/O- VILL. BORHAILAKANADI PT-I
P.O. BORHAILAKANDI

DIST. HAILAKANADI
ASSAM 788155

10: PRANAB JYOTI DEKA
C/O PRAHLAD CH. DEKA VILL AND P.O- CHAMALIPARA PARA DIST-
DARRANG PIN-784147

11: MD. ESHRAEL HUSSAIN
S/O-AMJAT ALI R/O-SHALMARA BORI P.O- BECHAMARI P.S.- DHING
DISTRICT- NAGAON ASSAM

12: ANKITA GOSWAMI
D/O MR ASHOK GOSWAMI VILL- BOR PUKHURI PAR GAON P.O- MUDOI
GAON DIST-GOLAGHAT (ASSAM) PIN-785614

13: HASIB ANSARI
S/O-SOHRAB ALI R/O- NO.3 DAKSHIN RANGAPANI P.O-BADLA BAZAR P.S-
BOKO DISTRICT- KAMRUP ASSAM

14: HAIDAR RAHMAN BHUYAN
S/O-HANIF BHUYAN R/O-SHAWRACHARA RESERVE P.O- CHIKNI P.S.-
KALGACHIA DISTRICT- BARPETA ASSAM.

15: ANKUR KASHYAP
C/O- LATE PRADIP SARMAH VILL- 3 NO SANTIPUR P.O CHUNJANI DIST-
GOLAGHAT PIN-785601

16: MUNMI BORUAH
D/O- HIMANTA SAIKIA VILL - NO- MATI NAWHALIA VILLAGE P.O.- NO-
MATI P.S.- NAZIRA DIST.- SIVASAGAR ASSAM PIN- 785685

17: GEETIKA SARMA
S/O- NARAYAN SARMA VILL-BALIPARA P.O- BHALAKI DIST- BARPETA
(ASSAM) PIN-781371

18: BARIRUL ISLAM
C/O- ABDUS SATTER VILL-BARDHAP P.O- MERUATTASY DIST- NALBARI
PIN-781126

19: PRANAMI BORA
C/O GONESH CH. BORA VILL- CHORACHOWA GAON P.O-PANICHAKUA
DIST-JORHAT PIN-785006



- 20: APURBA DAS
S/O- SURJYA DAS VILL-BORI P.O- BORI DIST- NALBARI (ASSAM) PIN-781338
- 21: DISHA KALITA
C/O. JATINDRA NATH KALITA VILL. AND P.O. TULSIBARI DIST. KAMRUP (R) PIN-781376.
- 22: IKBAL HUSSAIN DEWAN
S/O- ABUL KASHEM DEWAN VILL- KHABLAR BHITHA P.O- KHABLAR BHITHA P.S- BARPETA DIST- BARPETA PIN- 781352
- 23: ABDUL WAHID SARKAR
S/O- ABU SAYED SARKAR VILL-BHELAKOBA P.O- KHUDIMARI DIST-DHUBRI (ASSAM) PIN-783331
- 24: A B MEHBOOB AHMED LASKAR
S/O- LT. NIYAM UDDIN LASKAR VILL - DAKHIN MOHANPUR PART- 7 P.O.- DAKHIN MOHANPUR PART- 7 P.S.- SONAI DIST.- KACHAR ASSAM PIN-788119
- 25: KARABI DEVI
W/O- BANAMALI NATH VILL - KABEICHUBA (BORDOULGURI) P.O.- BORDOULGURI P.S.- SIPAJHAR DIST.- DARRANG ASSAM PIN- 784145
- 26: KIMI CHETRI
C/O RAJESH ADHIKARI VILL-JOGDUAR NARENG PACHANI GAON P.O-JOGDUAR DIST- JORHAT (ASSAM) PIN-785112
- 27: ALTAP HOSSAIN
C/O-JAHAN ALI VILL-BISHKHOWA PT-5 P.O.-BISHKHOWA DIST.-DHUBRI PIN-783334
- 28: ASHRAFUL HOQUE
S/O-JAHAN ALI SK VILLAGE-BISHKHOWA PT- 5 P.O.-BISHKHOWA P.S-GOLAKGANJ DIST-DHUBRI
- 29: MONISHA HAZARIKA
C/O PARTHA SARATHI HAZARIKA VILL-KATAKI PUKHURI NOWSOLIA P.O- R.R.L DIST- JORHAT (ASSAM) PIN-785006
- 30: MILIJULI DUTTA
C/O- DHANESWAR DUTTA VILL. AND P.O- BHOTANTA SADARI DIST-BARPETA PIN-781325
- 31: RISHITA BORA
D/O JYOTHI KANTA BORA R/O SARUKACHARI GAON P.O- BAMBORAHI DIST- GOLAGHAT (ASSAM) PIN-785702



- 32: PANKAJ KALITA
S/O- PUSPA CH. KALITA VILL-SANTIPUR WORD NO-3 P.O- PATHSALA
DIST- BARPETA (ASSAM) PIN-781325
- 33: REJAUL ALOM MAZUMDER
S/O- NASHIR UDDIN MAZUMDER VILL - BISHNUGHAR P.O.-
NITAINAGHAR P.S.- HAILAKANDI DIST.- HAILAKANDI ASSAM PIN- 788155
- 34: MANISHA DEVI
D/O -PRAMOD SARMA VILL- PATIKARA P.O-JALKHANA P.S-TIHU DIST-
NALBARI (ASSAM)
- 35: ALAM UDDIN LASKAR
S/O-JALAL UDDIN LASKAR VILL- NITYANANDAPUR PART-I P.O-
NITYANANDAPUR P.S- LALA DIST- HAILAKANDI
- 36: DIPANJALI CHAKRABORTY
D/O-DIPAK CHAKRABORTY STATION ROAD OPPOSITIE KARIMGANJ
COLLEGE P.O.-KARIMGANJ COLLEGE DIST-KARIMGANJ PIN-788701
ASSAM
- 37: TABASSUM HAZARIKA
S/O- DILWAR HUSSAIN HAZARIKA VILL- K. B. ROAD WORD NO-3 P.O.DIST-
LAKHIMPUR (ASSAM) PIN-787001
- 38: HAFIJA BEGUM BARBHUIYA
C/O- ASHIK UDDIN BARBHUYAN VILL- BHAIROBNAGAR P.O-
KRISHNOPUR DIST- CACHER PIN-788025
- 39: SAHANARA ROUSHON BARBHUIYA
D/O- MOINUL HOQUE BARBHUIYA VILL - BHANGARPAR- PT-4 P.O. -
BHANGARPAR P.S.- BARKHOLA DIST. - CACHAR ASSAM
- 40: A M MASHUQUE AHMED MAZUMDER
S/O- ATAUR RAHMAN MAZUMDER VILL - BARJATRAPUR P.O.-
BARJATPUR P.S.- BARKHOLA DIST.- CACHAR ASSAM PIN- 788110
- 41: KAMRUL HUDA BARBJUIYA
S/O- ABDUL MATAHIR BARBHUIYA VILL - GANIRGRAM PART 3 P.O.-
MAHADEVPUR P.S.- KATIGORAH DIST.- CACHAR ASSAM PIN- 788025
- 42: MOJAHIDA AHMED
D/O- MOFIZ UDDIN AHMED VILL- LENGRI BARI P.O- SAHARIAGAON P.S--
MOIRABARI DIST- MORIGAON PIN- 782126.
- 43: NAMITA DUTTA
D/O. NARAYAN DUTTA VILL. GARUBANDHA P.O. ORANG P.S. ORANG



DIST. UDALGURI PIN-784114

44: SHAHAR ALI

S/O- KUJRAT ALI VILL - KAYEMARI P.O.- ANANDA BAZAR P.S.- SALBARI
DIST.- BAKSA ASSAM PIN- 781318

45: JOYGAN NESSA

D/O- SOLEMAN ALI VILL- JOYPUR P.O- HOWLY P.S- HOWLY DIST-
BARPETA PIN- 781316

46: DHIRAJ KUMAR

C/O TARVN KUMAR VILL- MIRZA P.O-MIRZA DIST-KAMRUP (ASSAM) PIN-
781125

47: PRIYANKA SARKAR

C/O- LATE SUBASH SARKAR VILL- BHASKAR NAGAR P.O- BINOVA
NAGAR DIST- KAMRUP (ASSAM) PIN-781018

48: PURABI BARUAH

C/O- RANJAN BORAH HOUSE NO-4 VILL-KALITAPARA P.O- AZARA DIST-
KAMRUP (M) (ASSAM) PIN-781017

49: MRIDULA SINGHA

W/O- SUBHADRA SINHA R/O- GOKILA P.O. TINOKHAL DIST. KARIMGANJ
ASSAM-788724

50: MADHABI SINGHA

D/O- MADHAB SINGHA R/O- BAITAKHAL P.O. KATABARI DIST.
KARIMGANJ
ASSAM-788726

51: LIPIKA DEVI

C/O- GOPAL DAS VILL-WORD NO-6 SASAMPAHI P.O- MANGALDOI DIST-
DARRANG (ASSAM) PIN-784125

52: PARTHA BASAK

S/O-PRABHAT BASAK VILLAGE-KATAJHAR PATHER P.O.-KATAJHAR DIST-
BARPETA PIN-781315 ASSAM

53: BARUN SUTRADHAR

S/O-BRINDABAN SUTRADHAR VILLAGE-JAKHLIRPAR P.O.-SIMLAGURI
P.S-GOBARDHANA DIST-BAKSA PIN-781313

54: PARISHMITA DEORI

D/O- KUSHRAM DEORI R/O- JUGASHREE NAGAR MORDERN SCHOOL
ROAD KAHILIPARA DIST.- KAMRUP (M) ASSAM PIN- 78119

55: NANDITA DAS



D/O-LATE DIPEN DAS R/O- KAMARGAON P.O-KAMARGAON P.S-SORBHOG
DISTRICT- BARPETA ASSAM.

56: TULTUL DEWAN
C/O- KASHEM DEWAN VILL- RADHAKUCHI P.O- RADHAKUCHI P.S-
BARPETA DIST- BARPETA PIN- 781309

57: AFZAL ALI
S/O- AHMED ALI VILL- TEMURA P.O- DHAKUA DIST- BARPETA PIN- 781309

58: PAPIYA ACHARJEE
C/O- JIBAN CHANDRA ACHARJEE VILL- UTTAR ATHIABARI P.O- BARPETA
ROAD DIST- BARPETA

59: ABUL KALAM AJAD
S/O- NABIR HOSSAIN VILL- MANIKPUR P.O- MANIKPUR P.S- BAGHBAR
DIST- BARPETA

60: MONJUR ALI SK
S/O- SHIRAJUL HOQUE VILL- GERAMARI PT-1 P.O- GERAMARI P.S-
GOURIPUR DIST- DHUBRI PIN- 783339.

61: KAPIL HUSSAIN
S/O- MD. RAFIQUH HUSSAIN VILL-GERAMARI PT-V P.O- GERAMARI DIST-
DHUBRI (ASSAM) PIN-783339

62: DIPANJALI BASAK
C/O-JADAB CH. BASAK VILL-KATAJHAR PATHAR P.O.-KATAJHAR DIST.-
BARPETA (ASSAM) PIN-781315

63: TANUZA AHMED
D/O- ABDUR RAHIM SARKAR VILL- MANIPUR P.S- BARPETA ROAD P.O-
BARPETA ROAD DIST- BARPETA PIN- 781315

64: UMA NATH CHETRY
C/O- LT. THARKA BAHADUR CHETRY VILL-DONGIBIL P.O-DONGIBIL P.S-
BIHPURIA DIST-LAKHIMPUR PIN-784161

65: BASUDEV SARMAH
S/O- LT MONILAL SARMAH VILL- SANTAPUR P.O- LAHOLIAL P.S-
BIHPURIA DIST- LAKHIMPUR PIN- 784161.

66: SANJOY CHANDRA DEV
S/O- PRADIP DEV VILL- BHATOPUKHURI P.O.- KATAJHAR P.S.-
GOBARDHANA DIST.- BAKSA ASSAM PIN- 781315

67: MUSLEM KHAN
C/O- MD. MUZAFAR KHAN VILL-GANOKPARA P.O.-MAKRIKUCHI DIST.-



BARPETA (ASSAM) PIN-781305

68: NUR MAHBURUR RAHMAN
S/O- IAMSHER ALI VILL-NO-2 THEKERABARI P.O- BALABARI DIST-
DARRANG (ASSAM) PIN-784146

69: DHANJIT NATH
C/O- TIKEN NATH VILL- CHAKABAUSHI P.O- BHULUKADOBA DIST-
BARPETA

70: RUMA SUTRADHAR
D/O-PARESH SUTRADHAR R/O- KHAIRABARI P.O AND P.S-BARPETA
ROAD DISTRICT-BARPETA ASSAM.

71: PARIMA SUTRADHAR
D/O-PARIKSHIT SUTRADHAR R/O- BARPETA ROAD P.O AND P.S -BARPETA
ROAD DISTRICT- BARPETA ASSAM.

72: RANJAN SUTRADHAR
S/O-ASHOK SUTRADHAR VILLAGE-BELGURI P.O.-GUWAGACHA P.S-
GOBARDHANA DIST-BAKSA PIN-781313 ASSAM

73: MITHUN NATH
S/O- MANORANJAN NATH VILL-NAMATI P.O- HATINAMATI DIST-
NALBARI (ASSAM) PIN-781337

74: IMADUL RAHMAN
S/O MAINUL HAQUE VILL-BANDARKUNA II P.O. ERALIGOOOL DIST-
KARIMGANJ PIN-788723 ASSAM

75: MASTUFA AHMED
S/O MAYNUL HAQUE VILL- BANDARKUNA-II P.O-ERALIGOOOL DIST-
KARIMGANG PIN-788723

76: JABRUL ISLAM
S/O- SHYAMS UDDIN AHMED. VILL. BAZARGHAT P.O. BAZARGHAT DIST.
KARIMGANJ ASSAM-788733

77: AZHARUL ISLAM
S/O- ABDUL HANNAN R/O- BATAIYA P.O. MULLAGANJ BAZAR DIST.
KARIMGANJ ASSAM-788719.

78: MONAMI BURAGOHAIN
W/O-MR JAYANTA TAIRAI. R/O-SASONI PATHAR GAON. P.O-GOJPURIA
PIN- 786610 DIST-DIBRUGARH

79: RINIMA BARUAH
C/O BIREN BARUAH VILL- KUMARGAON P.O- DERGAON DIST-



GOLAGHAT PIN-785615

80: MAHESH CHOUDHURY

S/O- SHA SHI MAHAN CHOUDHURY VILL - BHUYANPARA P.O.- RUPAHI
P.S.- SALBARI DIST.- BAKSA ASSAM PIN-781318

81: BABILON BORA

D/O- LATE NAREN CH. BORA VILL-RUPAIBARI P.O- AHATGURI DIST-
MORIGAON PIN-782412

82: ATIKUL ALOM

S/O-SAHADAT HUSSAIN VILL-KHATANIA PARA P.O-DHULA P.S-DHULA
DIST-DARRANG PIN-784146.

83: MOMINUR ISLAM

S/O- ABDUL MOZID MIAH VILL- SIMLABARI P.O- SIMLABARI DIST-
GOALPARA (ASSAM) PIN-783330

84: AHAD ALI

S/O- HAKIM UDDIN VILL- KALIKURA PART II P.O- MADRASSAPARA P.S-
MERERCHAR DIST- BONGAIGAON (ASSAM) PIN- 7833834

85: PRANJAL CHETIA

S/O-PUNYESWAR CHETIA R/O-GOHAIN TEKELA P.O- AZAD P.S.-
PANIGAON DISTRICT- LAKHIMPUR ASSAM.

86: KIRAN DUTTA

C/O BIPUL CH. DUTTA VILL- DA-GATI P.O- AZAD DIST- LAHIMPUR PIN-
787031

87: PARAG GOGOI

C/O LALIT KUMAR GOGOI VILL-DIGHALA P.O- DHAKUAKHANA DIST-
LAKHIMPUR (ASSAM) PIN-787055

88: ABUDL MUZIB LASKAR

S/O- ABDUL LATIF LASKAR VILL - BHATIRKUPA PT- III P.O.- BHATIRKUPA
P.S.- HAILAKANDI DIST.- HAIKAKANDI ASSAM PIN- 788152

89: MUSTAFA MASUD BARBHUIYA

S/O- ABDUL JALIL BARBHUIYA VILL - SAYEDBOND PART - I P.O.-
KALIBARI BAZAR P.S.- ALGAPUR DIST.- HAILAKANDI ASSAM PIN- 788150

90: WASHIM AKTAR LASKAR

S/O ABDUL KARIM LASKAR R/O LAKSHMINAGAR P.O- MONACHERRA
DIST- HAILAKANDI PIN-788164

91: SAPNA YASMIN

D/O- ABDUL MALIK VILL- KARAIKANDI PART-2 P.O- RAJARTILLA P.S-



KATIGORAH DIST- CACHAR
PIN-788805

92: SUSMITA BHATTACHARJEE
D/O SWAPAN KR. BHATTACHARJEE VILL- LALA VIVEKANANDA ROAD
P.O AND P.S.-LALA DIST-HAILAKANDI PIN-788163

93: NASRIN AKTAR TALUKDAR
D/O MD. SUNAHAR ALI TALUKDAR VILL- KHAGKANDI P.O- KALIGANJ
BAZAR DIST- KARIMGANJ PIN-788720

94: NABAJYOTI SINHA
S/O NANI RAM SINHA R/O KACHUBARI P.O- TINOKHAL DIST-
KARIMGANJ PIN-788724

95: JULHAS HUSSAIN
S/O- SIRAJ UDDIN VILL - DAKSHIN KACHUBARI P.O.- CHANDKHIRA P.S.-
PATHARKANDHI DIST.- KARIMGANJ ASSAM PIN- 788725

96: SANGITA SHARMA
D/O KASHI NATH SHARMA VILL-NO-1 PHUHURABARI P.O- ROWTA
CHARILI DIST- UDALGURI (ASSAM) PIN-784508

97: MANISHA DEVI
D/O-HARI PD. SHARMA R/O- MONA BARI NO.1 P.O-LAHORIJAN P.S-GINGIA
DISTRICT- BISWANATH ASSAM.

98: MANISHA DEVI
W/O-LOHIT DABARI R/O- GAMERI P.O-GAMERI DISTRICT- BISWANATH
ASSAM.

99: KASHEM ALI
S/O- ABBAS ALI VILL-DOWARPARA P.O- JANGALPARA DIST- DARRANG
(ASSAM) PIN- 784116

100: MAHIBUR RAHMAN
S/O- ABDUL JALIL VILL- DALGAON KHUTI P.O- DALGAON P.S- DALGAON
DIST- DARRANG PIN- 784116

101: AKHTAR HUSSAIN
S/O- ABU TALEB VILL-CHAKARAGAON P.O- DALGAON DIST- DARRANG
(ASSAM) PIN-784116

102: FARHAD ALI
C/O- MD. ABDUL RAHMAN VILL- NO.- 1 ARIMARI P.O- KHARUPETIA DIST-
DARRANG (ASSAM) PIN-784115

103: MINIARA PARBIN



D/O-MD ABDUL KHALEK VILL-JANGALPARA PO-JANGALPARA PS -
KHARUPETIA DIST DARRANG

104: SADDAM HUSSAIN
S/O-FAKIR ALI VILL-BARUAJHAR P.O-BECHIMARI P.S-DALGAON DIST-
DARRANG PIN-784514

105: MAZIDUR RAHMAN
S/O- ABDUL KARIM VILL- BARUAJHAR P.O- BECHIMARI P.S- DALGAON
PIN- 784514

106: RAKIBUL HUSSAIN
S/O-ABDUL KUDDUS VILL- ULUBARI P.O- JANGALAPRA P.S-DALGAON
DIST- DARRANG PIN-784116

107: RASHIDA PARBIN
D/O-NABI HUSSAIN VILL-POCHIM PODUKHAT P.O-SHYAMTILA P.S-
DHULA DIST-DARRANG PIN-784190.

108: MIZANUR RAHMAN
S/O-OSIMUDDIN SARKAR VILL-NO-2 MAZGAON P.O-LALPOOL P.S-
DALGAON DIST-DARRANG.

109: JOINAL ABDIN
S/O-MUKLESOR RAHMAN VILL-JANGALPARA P.O-JANGALPARA P.S-
KHARUPETIA DIST-DARRANG PIN-784116.

110: SHAHID ALI
S/O- MD. ABUL KALAM VILL- BARUAJHAR P.O-BECHIMARI P.S-
DALGAON DIST- DARRANG PIN- 784514.

111: ADHAM ALI
S/O- MD. ABDUL HOQUE VILL- NO. - 2 DHANSRIKASH P.ODIST- DARRANG
(ASSAM) PIN-784190

112: EMADUL HOQUE
C/O- MD. HUSSAIN ALI VILL-NO- 1 JHARGAON P.O.-RAUIPUKHURI DIST.-
UDALGURI (BTAD ASSAM) PIN-784190

113: ABRAHAM MURMU
S/O-LUIS MURMU VILL-TEBITOLA P.O-TEBITOLA P.S-TAMULPUR DIST-
BAKSA

114: LUCIA MURMU
D/O- LT. NIRMAL MURMU VILL-CHOKRAGAON P.O-AMBAGAON P.S-
HARISINGHA DIST-UDALGURI PIN-784510.

115: SIBER ALI



C/O- ABDUL KALAM VILL- RANIPUKHURI P.O- KAJIAMATI DIST-
UDALGURI PIN-784509

116: BINITA DEVI
C/O MOHAN SAEMAH VILL-KATHANIBARI P.O-LAHORIJAN DIST-
BISWANATH PIN-784176

117: SAIFUL ISLAM MAZUMDER
S/O- MD. ABDUL JALIL MAZUMDAR VILL-SIDHAKHOWA P.O- AMINPARA
DIST- UDALGURI (ASSAM) PIN-784514

118: FATIMA BEGUM
D/O NAZMUL HOQUE VILL- BORJAHA GAON P.O- UDALI BAZER DIST-
HOJAI (ASSAM) PIN-782446

119: MRIDULA KHATUN
W/O-ZAHEER ABBAS VILL-HAIBOR GAON P.O-BARALIMARI P.S-
BURAGAON DIST-MORIGAON PIN-782121.

120: AZIZUR RAHMAN
S/O- BAZLUR RAHMAN VILL- KASHIARTARI P.O- CHIRAKUTI DIST-
DHUBRI (ASSAM)

121: MAKIBUL ISLAM
S/O ABDUR RAHMAN VILL. AND P.O- SUKMANAH DIST-BARPETA
(ASSAM) PIN-781316

122: HIMAKSHI SAHARIA
D/O-SASHINDRA NATH SAHARIA R/O- BELKONA P.O-BIHDIA P.S-BAIHATA
CHARIALI DISTRICT-KAMRUP ASSAM

123: ABDUL MOTALEB
S/O- SHARIF UDDIN VILL- BHATNAPAITY P.O- KADAMTALA DIST-
BARPETA PIN-781308

124: BAPAN CH DAS
C/O-ABHILASH DAS VILL-BHOKHAW BASTI P.O.-BORBOHA DIST.-HOJAI
(ASSAM) PIN-782442

125: TUTUMANI CHOUDHURY
C/O- PRADIP DAS VILL- NAKUL NO-1 P.O- RANGIA DIST-KAMRUP(R)
ASSAM

126: ZAHANGIR ALI
C/O RAHIZ UDDIN VILL- GOREMARI HABI P.O- PALHAZI DIST- BARPETA
PIN-781309

127: RUPAM DAS



S/O- SRI KIRENDRA CHANDRA DAS R/O- VILL- SUNIARPAR P.O.
GOBINDAGANJ BAZAR DIST.- KARIMGANJ ASSAM 788733

128: BIPRO BHUSAN GOSWAMI
S/O LT. BIMAN BIHARI GOSWAMI VILL. AND P.O.- MIRJAPUR DIST-
KARIMGANG (ASSAM) PIN-788701

129: JARJU RHMAN
D/O- MUSTAKUR RAHMAN VILL - JENGONIKOTIA PROGOTI (HARIALI)
P.O.- SIVASAGAR P.S.- SIVASAGAR DIST.- SIVASAGAR ASSAM PIN- 785640

130: MUNMI BORUAH
D/O- HIMANTA SAIKIA VILL - NO- MATI NAWHALIA VILLAGE P.O.- NO-
MATI P.S.- NAZIRA DIST.- SIVASAGAR ASSAM PIN- 785685

131: SAHIDUL HOQUE
S/O SHARIF UDDIN AHMED VILL -DALURBOND DIST-KARIMGANG PIN-
788156 ASSAM

132: JABIR HUSSAIN
C/O- SALIK AHMED VILL- MASLY P.O- BANGHABAZAR DIST-
KARIMGANG PIN-788701

133: PRANAMANGSHU BARMAN
S/O- SRI SUBHASH BARMAN R/O- VILL- TARAPUR NETAJI NAGAR P.O.
SILCHAR DIST.- CACHAR ASSAM 788003

134: PRIYANKA DEY
D/O PARESH DEY VILL-JOYPUR FALTUTULA GAON P.O-JOYPUR DIST-
DIBRUGARH (ASSAM) PIN-786614

135: PURNIMA BARDHAN
D/O- SRI RANJIT BARDHAN R/O- VILL- DULLABCHERRA P.O.
DULLABCHHERA DIST.- KARIMGANJ ASSAM 788736

136: EKRAMUL HUSSAIN CHOUDHURY
S/O- ABDUL KALAM CHOUDHURY VILL-MASLY P.O- BHANGA BAZAR
DIST- KARIMGANG PIN-788701

137: GOURISHANKAR ROY
S/O- LT. DINESH CHANDRA ROY VILL- BAGARGOOL P.O. RAKESHNAGAR
DIST.- KARIMGANJ ASSAM 788701

138: SHUMA BALA SHILL
C/O SUKUMAR SHILL VILL- BANNYAGURI P.O- JALESWAR DIST-
GOALPARA (ASSAM) PIN-783132

139: ANJANA SINGHA



D/O- KRISHNA KUMAR SINGHA R/O- VILL. KASHIPUR P.O. BORKHOLA
DIST. CACHAR ASSAM PIN-788110.

140: RUBIYA KHATUN
C/O-NAZMA KHATUN VILL-SONAPUR BALIGATE P.O-SONAPUR P.S-
SONAPUR DIST-KAMRUP (M) PIN-782402.

141: HABIB MD MUSTAKIM AHMED LASKAR
LASKAR S/O- MUSLIM UDDIN LASKAR R/O- CHANDPUR PART-5 P. O-
CHANDPUR P.S- BARKHOLA DIST - CACHAR ASSAM.

142: IQBAL HUSSAIN LASKAR
S/O SAFIQL RAHMAN LASKAR VILL AND P.O- RANGABAK PART-2 DIST-
HAILAKANDI PIN-788161

143: SABITRI KALITA
C/O-TARACHARAN KALITA VILL-NO.1 ZIAKUR P. O-KUKURMARA P. S-
CHHAYGAON DIST-KAMRUP

144: TANGKESWAR KALITA
C/O- UPEN KALITA VILL-BARANGHATI P.O- CHUNGAJAN DIST- KAMRUP
(M) PIN-781350

145: BARNALI BHUYAN
D/O- LATE TANKESWAR BHAYAN VILL- MORAN SIDING STATION P.O-
MORAN KHATKHATI DIST-CHARAIDEO (ASSAM) PIN-785669

146: RAJIB BORAH
S/O- LATE RAJENDRA PRASAD BORAH VILL-BHUYANHAT P.O-
JALUKGAON P.S-AMGURI DIST-SIVASAGAR PIN-785680

147: PRANAB JYOTI DEKA
C/O PRAHLAD CH. DEKA VILL AND P.O- CHAMALIPARA PARA DIST-
DARRANG PIN-784147

148: ARIFA BEGUM
C/O SARIFUDDIN AHMED VILL-KALYANPUR WARD NO-8 P.O- MORIGAON
DIST- MORIGAON (ASSAM) PIN-782105

149: HAFIZUR RAHMAN
C/O- GIAS UDDIN VILL- CHENIMARI P.O. - DHUM KURA DIST- MORIGAON
(ASSAM) PIN-782127

150: MINARA BEGUM
D/O-JAMAL UDDIN R/O-DHUPAGURI GAON P.O- DHUPAGURI P.S.- DHING
DISTRICT- NAGAON

151: ASMITARA BEGUM



D/O-KITAB ALI FARAJI VILL-BOTABORI P.O-TENGAGURI P.S-
LAHORIGHAT DIST-MORIGAON

152: MUSADDIKA AHMED
C/O- ERSHAD AHMED VILL- KALYANPUR P.O- MORIGAON DIST-
MORIGAON PIN-782105

153: ABDUL HANNAN
S/O- ABDUL GAFUR R/O- MOIRABARI P. O- MOIRABARI P.S- MOIRABARI
DIST - MORIGAON ASSAM

154: MASHUDA KHATUN
C/O-IKRAM HUSSAIN AHMED VILL-SALMARABORI P.O.-BECHAMARI
DIST.-NAGAON (ASSAM) PIN-782123

155: AZIBUR RAHMAN
C/O- ABDUR RAHIM VILLAGE- GUNAIBORI P.O.- LOCHANABORI DIST-
MORIGAON (ASSAM) PIN- 782126

156: RINGKUL AHMED
S/O - SUMSUDDIN AHMED VILL - BAGALIPARA P.O- LAHARIGHAT. P.S-
LAHARIGHAT. DIST - MORIGAON (ASSAM) PIN- 782127

157: IKRAM HUSSAIN AHMED
C/O-ABDUL HAKIM VILL-SALMARABORI P.O.-BECHAMARI DIST.-
NAGAON (ASSAM) PIN-782123

158: ASHADUL ISLAM
S/O- MD. ABDUL MANNAN VILL - SALMARABORI P.O.- BECHAMARI P.S.-
DHING DIST.- NAGAON ASSAM PIN-782123

159: ASHADUL ALOM
S/O-MD AYUB ALI VILL-SALANABARI P.O-AMLOKHI P.S-DHING DIST-
NAGAON

160: ANJUNARA BEGUM
C/O- ISMAIL HUSSAIN VILL-KOTHAKUTHI P.O- DHUPDHARA DIST-
GOALPARA PIN-783123.

161: RUPABATI SUTRADHAR
C/O- DHARMESWAR SUTRADHAR VILL-CHOWKAPARA DORAPARA P.O-
AGIA DIST- GOALPARA PIN-783120.

162: RUBIA SULTANA
D/O- ESA HAQUE ALI VILL- HELAPAKHRI P.O- BALADMARI CHAR P.S-
MORNOI DIST- GOALPARA.

163: JOSMOT ALI



S/O- HAKIMUDDIN SEIKH VILL - SIDHABARI PT-II P.O.- BAKAITURI P.S.-
MATIA DIST.- GOALPARA ASSAM PIN- 783125.

164: SULTANA PARBIN

D/O- FAJAR ALI VILL-KATAHBARI NO. 2. MASJID PATH P.O-GARCHUK P.S-
GARCHUK GHY-35 DIST-KAMRUP (M) PIN-781035.

165: PARVEJ SHAH PAHLOVI

S/O- ABDUL MALEQUE VILLAGE AND P.O.- SAHARIAGAON P.S-
MOIRABARI DIST- MORIGAON (ASSAM) PIN- 782126.

166: RUBIA KHATUN

D/O-MD AZIZUR KHATUN VILLAGE-UDALI KACHARI GAON P.O.-UDALI
BAZAR P.S-LANKA DIST-HOJAI.

167: KRISHNA CHAUHAN

S/O-BASUDEO CHAUHAN VILLAGE-WATIZOR NO 2 P.O.-WATIZOR NO 2
P.S-KHERONI DIST-WEST KARBI ANGLONG PIN-782446 ASSAM.

168: RABIJA BEGUM

D/O- RAMJAN ALI VILL- SHILLONGANI P.O- SHILLONGANI DIST-NAGAON
PIN-782002.

169: SAHARUL ALOM LASKAR

D/O- RAMJAN ALI VILL- SHILLONGANI P.O- SHILLONGANI DIST-NAGAON
PIN-782002.

170: SHARIF ALI

S/O-JAINAL ABDIN VILL-NO-2 MADHABGOHAIN P.O-BECHIMARI P.S-
ROWTA DIST-UDALGURI.

171: DIPJYOTI SHARMA

S/O- MANOJ SHARMA VILL-GOLIA P.ODIST- SANITPUR (BISWANATH) PIN-
784176.

172: SHEWLI KARMAKAR

D/O-BIRENDRA KARMAKAR R/O- HOWLY WARD NO.2 P.O AND P.S-
HOWLY DISTRICT- BARPETA ASSAM.

173: PAMPI KALITA

D/O-MADAN KALITA R/O- CHHAYGAON P.O AND P.S CHHAYGAON
DISTRICT- KAMRUP(M) ASSAM.

174: MRIDUPABAN SARMAH

C/O- PROFULLA SARMAH VILL-BARICHOWA BRAHMIN GAON P.O-
MUDOIGAON DIST- GOLAGHAT PIN-785614.

175: DEBO DEKA PHUKAN



S/O- JOGEN DEKA PHUKAN VILL - KARCHM MAJOGURI P.O.- AZAD P.S.-
NORTH LAKHIMPUR DIST.- LAKHIMPUR ASSAM.

176: PAYEL SAHA
D/O-KALIPADA SAHA R/O- SIMLAGURI P.S-GOBARDHAN
DISTRICT- BAKSA (BTAD) ASSAM.

177: MONUMOTI SONOWAL
W/O- ADITYA GOGOI VILL- DIRPAI BISHNU PUR P.O- GERUKAMUKH P.S-
GERUKAMUKH DIST- DHEMAJI PIN-787035.

178: GITANJALI DAS
D/O. KAMINI KANTA DAS VILL. MAJORKURI P.O. RAMDIA P.S. HAJO DIST.
KAMRUP (R) PIN-781102.

179: R K BINDIYA SANA
D/O- BIRENDRA SANA RAJKUMAR R/O- VILL. CHANDAM LEIKAI P.O.
KAPTANPUR DIST. CACHAR (ASSAM) PIN-788119.

180: PALLB SAIKIA
S/O- LT. KAMALESWAR SAIKIA R/O VILL.- DHARAPUR P.O.-
BHOMORAGURI P.S.- ULUWANI DIST.- NAGAON ASSAM PIN- 782143.

181: IMRAN HUSSAIN
S/O MANSUR ALI AHMED VILL-GHILADHARI P/O KOUPATI DIST-
DARRANG PIN-784113 ASSAM

182: NAZMA BEGUM
C/O- NAZIR ALI VILL-MAHIPALKUCHI P.O- BALIKUCHI DIST- KAMRUP (R)
(ASSAM) PIN-781381

183: ZAHIDUL ISLAM
S/O- JALIL MIAH VILL- KUTHURIJHAR P.O- BARENGABARI P.S-
GOBARDHANA DIST- BAKSA PIN- 781315

184: SATRUGHAN CHOWHAN
C/O- KISHORE CHOWAN VILL-NAGENDRA NAGAR P.O.-HOJAI DIST.-
HOJAI (ASSAM) PIN-782435

185: SHYAMLAL SARKAR
S/O- ASHUTOSH SARKAR R/O VILL.- JAKHLIRPAN P.O.- SIMIAGURI P.S.-
GOBARDHANA DIST.- BAKSA ASSAM PIN- 781313.

186: SAIDUL ISLAM
S/O SHOMEZ UDDIN VILL- SATSIA P.O-JAMADARHAT DIST-DHUBRI
(ASSAM) PIN-783330

187: MUSTAQUE AHMED



S/O-LATE SABED CHOWDHURY R/O-AUTALABORI P.O- CHETUAIKHAITY
P.S.- LAHARIGHAT DISTRICT- MORIGAON ASSAM.

188: IMDADUR RAHMAN
S/O- ABUL KASHEM VILL-KASOMBARI SONARI GAON P.O- KOUPATI
DIST- DARRANG (ASSAM) PIN-784113

189: MEHDI HASSAN TALUKDAR
S/O- EBAD ALI TALUKDAR VILL- KHARUBHAJ P.O- RAJMITA P.S-
LAKHIPUR DIST-GOALPARA PIN-783129

190: SANGHITA DEY
D/O SWAPAN KUMAR DEY VILL DEBESHWAR BHABAN JAGAT KUTIR
DIST- SILCHAR (ASSAM) PIN-788004

191: FARHINA BEGUM
D/O- LATE AZAD KATAKI R/O- GERAKHOWA P. O- NIZ DANDUA P. S-
MORIGAON DIST - MORIGAON ASSAM.

192: SOFIA KHATUN
D/O- USMAN GONI R/O- WARD NO-7 SUNARUPATTY KHARUPETIA P. O-
KHARUPETIA P.S- KHARUPETIA DIST - DARRANG ASSAM.

193: SUBHAM GHOSH
S/O- NITAI GHOSH
R/O- NEAR RAILWAY HIGH SCHOOL RANGIA
DISTRICT- KAMRUP
ASSAM

194: INAMUL HOQUE CHOWDHURY
C/O- LATE UMAR ALI CHOWDHURY
R/O- SALMARA BORI
P.O- BECHAMERY
DISTRICT- NAGAON
ASSA

VERSUS

THE STATE OF ASSAM AND 6 ORS
REPRESENTED BY THE COMMISSIONER
AND SECRETARY TO THE GOVERNMENT OF ASSAM, EDUCATION,
ELEMENTARYDEPARTMENT,GUWAHATI 781006.

2:THE DEPTT. OF SCHOOL EDUCATION
ERSTWHILE DIRECTOR OF ELEMENTARY EDUCATION
KAHILIPARA
GUWAHATI 781019
ASSAM



3:RAMA SHANKAR RABIDAS
S/O DHARAMDEO RABIDAS
R/O LALCHERRA P-1
P.O- FANAIRBOND
DIST- KARIMGANJ
PIN- 788373.

4:KUMKUM UMMUL ORAH
D/O LATE NAZRUL ISLAM
R/O AZARA HATKHOWAPARA
P.O- AZARA
DIST- KAMRUP
PIN-781017.

5:MOHSIN AHMED BARBHUIYA
S/O ISHAQUE ALI BARBHUIYA
R/O LALA ROAD
WARD NO. 2
DIST- HAILAKANDI
PIN- 788151.

6:MAHBUB AHMED ALI MAMUN LASKAR
S/O LATE AKILUR RAHMAN LASKAR
R/O VICHINGCHA P-1
DIST- HAILAKANDI
PIN-788155.

7:FERDOUSI KHANAM
W/O AMRUL HOQUE
R/O VILL ATANAGAR
P.O- BAZARGHAT
P.S- RATABARI
DIST- KARIMGANJ
ASSAM
PIN- 788733



B E F O R E
HON'BLE MR. JUSTICE SANJAY KUMAR MEDHI
JUDGMENT & ORDER

Advocates for the petitioners: Shri K.K. Mahanta, Senior Advocate,
Shri K.M. Mahanta, Advocate,
Ms. N. Begum, Advocate.

Advocates for respondents : Shri R. Mazumdar, SC, Elementary Education Department,
Shri M.H. Laskar, Advocate for respondent nos. 3 to 7.

Date of hearing : 08.08.2023

Date of judgment : 08.08.2023

- 1.** The extraordinary powers under Article 226 of the Constitution of India is being sought to be invoked by means of this petition which has been filed in connection with a recruitment process for Assistant Teachers of various LP/UP Schools in the State of Assam.
- 2.** Before going to the issue which has arisen for determination, the facts of the case may be stated in brief in the following manner.
- 3.** The case has a chequered history as there were a number of litigations which had gone up to the Hon'ble Supreme Court and the present writ petition

is an offshoot of the earlier proceedings.

4. On 11.09.2020, an advertisement was issued for filling up 3,941 (Three Thousand Nine Hundred Forty One) vacancies of Assistant Teachers of LP / UP Schools in the State of Assam. The said advertisement however contained a condition that candidates who were Assam State TET qualified would only be allowed to participate and Central TET qualified candidates were excluded from the purview of the recruitment process. It is the case of the petitioners that in all prior recruitment process, there was no such distinction between State TET qualification and Central TET qualification.

5. Being aggrieved by the said condition, writ petitions were filed by the petitioners along with others which was registered as WP(C)/3720/2020. This Court vide an order dated 24.09.2020 had allowed offline participation of the petitioners and it is submitted that in pursuance with such permission, the petitioners had submitted their applications offline. The said writ petitions were however dismissed vide an order dated 18.12.2020, the lead case being WP(C)/4174/2020.

6. The said order was the subject matter of challenge in Writ Appeal 24/2021 which was filed on 25.01.2021. It is submitted that the Hon'ble Division Bench had made an observation that no interim order was required as a statement was made by the learned counsel representing the Department that due consideration would be made. Subsequently, vide order dated 03.02.2021, the Writ Appeal was allowed. It is however clarified that amongst the 916 numbers of writ petitioners, the same included 581 candidates who had applied under the



Director of Elementary Education and 335 candidates had applied under the SSA. Since there was a requirement of some clarification, on the very next date of passing the judgment, the petitioners had filed I.A. No. 258/2021 on 04.02.2021 in which time was taken to file objection by the Department which was ultimately done on 11.02.2021. On 12.02.2021, the matter was taken up for consideration and the last paragraph of the judgment dated 03.02.2021 was clarified to mean that there would be no ambiguity in the direction that the petitioners who are Central TET qualified were directed to be considered. The order of the Hon'ble Division Bench was unsuccessfully challenged by the Department in the Hon'ble Supreme Court in SLP(C) No. 9032-9033 / 2021 and the SLP was dismissed on 03.09.2021.

7. In the meantime, the petitioners after waiting for a long period of time had instituted Contempt Case No. 296/2021 in which notices were issued. Thereafter, on 04.05.2022, an advertisement was issued specifically mentioning that it was meant for the writ petitioners in the petitions which were filed in connection with the advertisement dated 11.09.2020. The advertisement / notice dated 04.05.2022 had directed submission of application online which the petitioners had accordingly done. There is a further notification dated 25.05.2022 whereby the Department has verified that the process was to verify / assess the position of the candidates in the select list.

8. However, on 28.10.2022, a notification has been published giving the break-up of vacancies. From the said break-up which are given in a tabular form, vacancies were mainly existing in ST (H) and ST (P) categories and the petitioners were mainly in the categories of OBC, MOBC, SC and unreserved. As



a result, the scope of a due consideration has been extinguished resulting filing of the present petition.

9. I have heard Shri K.K. Mahanta, learned Senior Counsel assisted by Shri K. M. Mahanta and Ms. N. Begum, learned counsel. I have also heard Shri R. Mazumdar, learned Standing Counsel for the Elementary Education Department. Shri M.H. Laskar, learned counsel is present for the respondent nos. 3 to 7 who were subsequently impleaded in this writ petition.

10. Shri Mahanta, the learned Senior Counsel has submitted that the initial writ petition was instituted in the year 2020 and in the long proceeding which had even gone to the Hon'ble Supreme Court, the issue of vacancies in the categories in which the petitioners belong was never taken up. Rather, it was always the stand of the Department in the Court that the cases of the petitioners would be considered. It is further submitted that ambiguity, if any, in the judgment dated 03.02.2021 of the Hon'ble Division Bench was clarified vide the subsequent order dated 12.02.2021 of the Hon'ble Division Bench which was passed after filing of the objection by the Department.

11. It is submitted that the present issue not being raised at any prior point of time cannot stand in the way for proper implementation by giving a logical interpretation to the order and direction of this Court.

12. The learned Senior Counsel by referring to the affidavit-in-opposition of the Director of Elementary Education, Assam filed on 24.07.2023 has submitted that a statement has been made that on 05.02.2021, the recruitment was completed



and therefore, the Department could not be faulted with taking up the present stand. He submits that such statement would not have been made in view of the ongoing proceedings and also in view of the notice dated 25.05.2022 whereby it was notified that the position of the petitioners would be verified / assessed in the select list. The learned Senior Counsel accordingly submits that a consequential direction is required to be given for offering the appointments to the petitioners depending on their position in the select list.

13. Shri R. Mazumdar, learned Standing Counsel of the Department opposing the stand of the petitioners has drawn the attention of this Court to the judgment and order dated 03.02.2021 passed by the Hon'ble Division Bench in which there was a direction to make the recruitment in two phases and in the 1st phase, 3025 numbers of State TET Qualified candidates were to be offered appointment. He submits that pursuant to the said process of appointment, the remaining 916 vacancies had remained and those are mainly in the category of ST (H) and ST (P) and for that, the Department cannot be faulted upon. He submits that a candidate could give preference for 3 districts and by following the said procedure, the vacancies in the categories in which the petitioners belong have been filled up. He accordingly submits that there may not be any cause of action in this writ petition.

14. Shri M.H. Laskar, learned counsel for the respondent nos. 3 to 7 has submitted that the said respondents are also Central TET Qualified candidates whose documents were verified in the meantime and only because of the interim order passed by this Court in the present case, their appointments are held up. He accordingly submits that the cases of the said respondent nos. 3 to



7 may also be considered by this Court.

15. The rival submissions made by the learned counsel for the parties have been duly considered and the materials placed before this Court have been carefully examined.

16. The principal challenge with regard to eligibility of Central TET Qualified candidates have already been resolved by this Court and also affirmed by the Hon'ble Supreme court vide the order dated 03.09.2021 whereby the SLP preferred by the State against the judgment and order dated 03.02.2021 of the Hon'ble Division Bench in the writ appeal has been dismissed. Therefore, as on date, there cannot be any distinction between a Central TET Qualified candidate and a State TET qualified candidate *qua* the recruitment process initiated vide the advertisement dated 11.09.2020 and all such candidates are to be treated at par.

17. This Court had also taken note of the fact that the Department cannot even take the stand that the applications of the present petitioners were not submitted within the prescribed date as this Court vide the interim order dated 24.09.2020 had allowed such participation off-line by the present petitioners.

18. Shri Mazumdar, the learned counsel has taken the point that the Division Bench in the judgment and order dated 03.02.2021 had however made an observation that the recruitment is to be done in two phases and in the first phase, 3025 numbers of State TET Qualified candidates were to be considered and thereafter, the remaining 916 vacancies are to be filled up by the

petitioners. Though it is submitted that while making the said recruitment, the remaining vacancies are of categories in which the petitioners do not qualify, such submission made on the behalf of the Department cannot be sustained for more than one reason. Since in the earlier proceedings, it has been held that there cannot be any distinction between Central TET Qualified candidates and State TET Qualified candidates, the said observation to make appointment of 3025 State TET Qualified candidates in the first phase was given only because of the urgency to fill up the posts and the remaining part of the observation to consider the appointment of the petitioners for the 916 numbers of vacancies cannot be made otiose by the present stand of the Department that vacancies are only available in such categories, mainly of ST (H) and ST (P) in which the petitioners cannot be considered. In any case, the appointments are to be made strictly in accordance with merits on the basis of their position in the merit list. Though Shri Mazumdar, the learned Department Counsel may be correct in contending that there was a stipulation in the Advertisement for the candidates to give preference to 3 districts, this Court is of the view that the same would not mean that a candidate who is willing to serve in any other districts can be denied of such appointments. In any case, Shri Mahanta, the learned Senior Counsel has clarified that the petitioners are ready and willing to serve in any district of the State.

19. In view of the aforesaid discussions and the background facts and circumstances, this Court is of the opinion that a case for interference is made out. This Court therefore issues the following directions which would serve the interest of justice and also the equities can be balanced.



20. The State would have the option to carry out an exercise for de-reserving the numbers of post in which the present petitioners and the respondent nos. 3 to 7 are required to be considered in accordance with the earlier direction of the Hon'ble Division Bench in the judgment and order dated 03.02.2021 with a stipulation that such de-reservation would be later on adjusted in subsequent recruitment processes. The said exercise, if decided to be undertaken, is to be completed within a period of 3 (three) months from today. If the aforesaid option is unviable, or not able to be complied with by the State, the respondent authorities are directed to offer appointments to the petitioners after consideration of their position in the select list and for those petitioners including the respondent nos. 3 to 7 whose positions are above any candidates who have been offered the appointment, the last of such candidates should make way for the appointment of the petitioners. The aforesaid exercise however is to be done by issuing a notice to the affected candidate and appointments have to be offered to the petitioners strictly based on their position in the select list prepared in pursuance to the initial advertisement dated 11.09.2020. The entire process is to be completed within a period of 3 months as the recruitment process was initiated in the year 2020 itself.

21. Writ petition accordingly stands allowed.

22. No order as to cost.

JUDGE

Comparing Assistant